

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:418  
ANSWERED ON:07.07.2009  
CNG RUN VEHICLES  
Singh Shri Radha Mohan

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether several incidents of Compressed Natural Gas(CNG) fuel run buses and autos catching fire have been reported recently;
- (b) if so, the number of such incidents in the last six months alongwith the reasons therefor category-wise;
- (c) whether the Government has initiated any inquiry into such incidents;
- (d) if so, the details thereof;
- (e) whether the chesis of most of the CNG vehicles including CNG buses were not changed and the cylinders were not fitted properly;
- (f) if so, the details thereof; (g) whether CNG buses and autos are not checked timely as a result of which a number of passengers died in accidents due to faulty systems on such vehicles;and (h) if so, the steps taken to monitor such vehicles?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a) to (h) This Ministry is primarily responsible for notifying the norms and safety standards in respect of motor vehicles fitted with CNG kits. The rules in this regard have already been notified under the Central Motor Vehicle Rules(CMVR),1989. It is the responsibility of the concerned State Government to ensure that the rules are enforced strictly and that the vehicles converted to CNG mode are complying with the safety standards. Further, it is also the responsibility of State Government to enquire into such incidents to know the reasons and to take corrective measures. This Ministry does not maintain any data with regard to the incidents of CNG run buses and auto catching fire.